

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2017**  
**APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017**  
**APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017**

**Dated: 24<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 108 OF 2017**

**Wind World (India) Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta  
Mr. Divyanshu Gupta

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Paritosh Goel  
Ms. Saroj Bala for R-2

**APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017**

**Bajaj Finserv Ltd. & Ors. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samyakya Mukku

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Paritosh Goel  
Ms. Saroj Bala for R-2

**APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017**

**Independent Power Producers Association of India .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Lakshyajit S. Bagdwa

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Paritosh Goel  
Ms. Saroj Bala for R-2

**ORDER**

List these matters for further hearing on **21.08.2019**.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*Pr/js*